

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.01.2022

ORDER NO. 20 of 2022

Hon'ble President is pleased to partially modify the roster order no. 172 of 2021 for **CESTAT, Kolkata** on **21.02.2022** as follows:

| PERIOD | CORAM | WORKS ASSIGNED |
|----------------------------|---|---|
| On 21.02.2022 Afternoon | Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical) | Larger Bench matter in Service Tax Appeal No. 506 of 2012 M/s. National Enterprises vs. commissioner, Customs, Central Excise and Service Tax, BBSR-II |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Delhi/P.A. to
Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Bar Association/O/o
Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar